

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2440
TO BE ANSWERED ON 13.03.2025

SCHEMES/PROGRAMMES FOR TRIBALS IN ANDHRA PRADESH

2440. Dr. C M Ramesh:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government is aware that Anakapalli district of Andhra Pradesh has more than 8,500 targeted Particularly Vulnerable Tribal Groups (PVTGs) population as per the available data captured in November, 2024

(b) if so, the details of schemes/programmes being implemented for the benefit of these tribals in the said district; and

(c) the details of the funds sanctioned, released, allocated and spent during the last five years and the current year, scheme and year-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) Ministry of Tribal Affairs through the State Governments/ UT Administration/departments has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG population residing in villages & habitations covered under PM JANMAN. Based on the data captured (as on 28.02.2025), PVTG population in Anakapalli district of Andhra Pradesh is 8552.

(b) & (c) During FY 2023-24, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) on 15th Nov 2023, for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9 line Ministries. The details of benefits given under PM JANMAN (as on 28.02.2025) in Anakapalli district since its inception is as follows:

Ministry	Intervention	Sanctions
Jal Shakti	Piped Water Supply	48 villages covering PVTG habitations
Health and Family Welfare	Mobile Medical Units (MMUs)	11 MMUs sanctioned
Deptt. of Telecom, M/o Communication	Mobile towers	5 PVTG habitations

As per information provided by concerned Ministries

*Details of the funds sanctioned, released, allocated and spent, District-wise, is not maintained in the Ministry
